

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:359  
ANSWERED ON:01.08.2014  
. E COMMERCE  
Premachandran Shri N.K.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the market for e-commerce is gradually growing in the country and if so, the details thereof;
- (b) whether instances of irregularities in the functioning of e-commerce have come to the notice of the Government, if so, the details thereof indicating the number of complaints received in this regard during the last three years and the current year alongwith the action taken thereon;
- (c) the factors hindering the growth of e-commerce in the country along with the remedial action taken by the Government to remove such hurdles and boost the sector;
- (d) whether the Government proposes to enact any legislation for regulating and development of e-commerce in the country; and
- (e) if so, the details and the present status thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 359 FOR ANSWER ON 1st AUGUST, 2014 , REGARDING e-COMMERCE

(a): Data in this regard is not maintained centrally.

(b): No, Madam.

(c): The Government has not undertaken any study so far to identify factors hindering growth of e-commerce in the country. However, as per extant FDI policy, FDI up to 100% under the automatic route is permitted in B2B e-commerce activities. FDI in B2C e-commerce is not permitted.

(d): No, Madam.

(e): Does not arise.